

93

Date: 1.4.92 (Per. U.C. Sinastan VC)

No one appears on behalf of the applicant. / But in view of the statements given by Shi S. Natarajan in the connected matter the Supreme Court judgment will obviously govern the seniority of the parties. That is why, it appears that, no one has appeared.

With this observation the application is dismissed for non prosecution.

Order despatched to Applicant's resident (s) on 12/5/92

12/5/92

(M. Y. Prasadkar) (U.C. Sinastan) VC